

(ख) यह सहायता किस प्रकार की होगी और किन शर्तों पर दी जायेगी ?

**श्री कानुंगा तथा उद्योग उपमंत्री (श्री कानुंगा):** (क) और (ख). छोटें पैमाने के उद्योगों का निगम अभी हाल में ही स्थापित किया गया है। इसका विस्तृत कार्यक्रम तैयार किया जा रहा है।

**श्री इंदर डी० एन० तिवारी :** यह कब तक तैयार हो जायेगा ?

**श्री कानुंगा :** तीन महीने के अन्दर तैयार हो जायेगा।

#### Phulkaries

\*2502. **Sardar Iqbal Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number, if any, of "Phulkaries" (a handicraft product of Punjab) exported to foreign countries during 1953-54 and 1954-55; and

(b) the future policy of Government with regard to its export?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) "Phulkari" does not figure as a distinct item in our Export Trade Statistics. The information desired by the hon. Member is, therefore, not available.

(b) Government is encouraging export of handicrafts including "Phulkaries".

**Sardar Iqbal Singh:** May I know whether the Government are aware of the fact that this is one of the most popular handicraft in foreign countries and a handicraft which is most purchased by the foreigners in this country?

**Shri Kanungo:** Up till now, there has not been much of export enquiries for this article from the co-operatives and export organisations with which Government are connected.

**Sardar Iqbal Singh:** May I know whether the Government will take

some steps for the development of this handicraft?

**Shri Kanungo:** Steps will be taken on the recommendations of the Handicrafts Board and the State Government.

**श्रीमती गंगा देवी :** क्या मैं जान सकती हूँ कि फुलकारियाँ एक्सपोर्ट करने के लिये इस्टीमिटेड फर्म्स को ही लाइसेंस दिये जाते हैं या न्यू कम्पर्स को भी लाइसेंस देने की सरकार की कोई योजना है ?

**श्री कानुंगा :** लाइसेंस की जरूरत नहीं है।

#### EXPORT AND IMPORT LICENCES

\*2504. **Shrimati Ganga Devi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the number of cases where import and export licences granted to certain individuals were not utilized by them but were sold in the open market to other parties; and

(b) the action taken against such persons?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) and (b). Precise and complete information is not available. Out of 37 cases reported, in 1954 six firms were blacklisted and two warned for trafficking in licences. Charges in 17 cases were not proved while 12 cases are still under investigation.

**श्रीमती गंगा देवी :** क्या मैं यह जान सकती हूँ कि इम्पोर्ट और एक्सपोर्ट के लाइसेंस केवल इस्टीमिटेड पार्टीज को दिये जाने के लिये हैं या गवर्नमेंट उन लोगों को भी दे सकती है जो एजेंट्स हैं, गरीब हैं और बेरोजगार हैं, क्या इस प्रकार से इन लोगों को भी लाइसेंस दे कर उनको सहायता पहुँचाने की सरकार की कोई योजना है ? या उन्हीं लोगों को जो हमेशा रुपया बनाने की फिक्र में रहते हैं, तथा लाइसेंस लेकर जीवन